

ITEM NO.10

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Criminal Appeal No(s). 1176/2021

BAHADUR SINGH JAIN @ BAHADUR SINGH & ANR.

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 09-11-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr. Kedar Nath Tripathy, AOR

For Respondent(s)

Mr. Vishnu Shankar Jain, AOR
Mr Abhindra Maheshwari, Adv.
Ms. Tulika Mukherjee, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Respondent nos. 1 to 3 have filed counter affidavit.

Await original records from the High Court and Trial Court.

Reminder be issued.

List again on 9.12.2022.

H. SHASHIDHARA SHETTY
Registrar